सत्यमेव जयते

The Gazette of Meghalaya

EXTRAORDINARY

PUBLISHED BY AUTHORITY

No. 123 **Shillong, Tuesday, August 19, 2025** **28th Shravana, 1947 (S. E.)**

PART-IV

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

The 19th August, 2025.

No.LL(B).11/2024/1. - The Meghalaya Homoeopathic Medicine (Amendment) Ordinance, 2025 (Ordinance No. 10 of 2025) is hereby published for general information.

MEGHALAYA ORDINANCE NO. 10 OF 2025

Promulgated by the Governor on the 12th August, 2025

Published in the Extra-Ordinary Gazette of Meghalaya dated 19th August, 2025

THE MEGHALAYA HOMOEOPATHIC MEDICINE (AMENDMENT) ORDINANCE, 2025

An

Ordinance

further to amend the Meghalaya Homoeopathic Medicine (Assam Act XI of 1955 as adapted by Meghalaya).

WHEREAS the Legislature of the State of Meghalaya is not in session and the Governor of Meghalaya is satisfied that circumstances exist which render it necessary for him to take immediate action;

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Meghalaya is pleased to promulgate in the Seventy-Sixth Year of the Republic of India, the following Ordinance, namely, -

Short title and commencement

1. (1) This Ordinance may be called the Meghalaya Homoeopathic Medicine (Amendment) Ordinance, 2025.

(2) It shall come into force at once.

Amendment of Section 3

2. In Section 3 the Meghalaya Homoeopathic Medicine (Assam Act XI of 1955 as adapted by Meghalaya) (hereinafter referred to as the Principal Act) in sub-section (1), for the words "Board of Homoeopathic System of Medicine, Meghalaya" the words "Meghalaya Council for Homoeopathic System of Medicine" shall be substituted.

Amendment of Sections 2, 4, 5, 6, 7, 9, 10, 13, 14, 15, 16, 17, 18, 19, 20, 22, 23 and 24

3. In the principal Act, in Section 2, 4, 5, 6, 7, 9, 10, 13, 14, 15, 16, 17, 18, 19, 20, 22, 23 and 24, wherever the word "Board" appears the word "Council" shall be substituted.

Dated: Raj Bhavan,
Shillong, the 12th August, 2025.

(C.H. Vijayashankar)
Governor of Meghalaya

Dated: Shillong,
The 19th August, 2025.

S. K. SANGMA,
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

SHILLONG: Printed and Published by the Director, Printing and Stationery, Meghalaya, Shillong.
(Extraordinary Gazette of Meghalaya) No. 245 - 680 + 50 — 19 – 8 – 2025.
website:- http://megpns.gov.in/gazette/gazette.asp